

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
B.A. No.9421 of 2020**

Etwa Munda

.... Petitioner

Versus

The State of Jharkhand

.... Opposite Party

CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

Order No.03 Dated- 10.09.2021

The record is put up today as the report is received from the Additional Sessions Judge-II, Khunti wherein the learned Judge prayed for extension of time for concluding the trial and so far, he has already examined five out of six witnesses.

In view of the said report, two months' extension is allowed to the learned trial court from the date of receipt of copy of this order to conclude the trial.

(Anil Kumar Choudhary, J.)